

bad practice of devdasis, But no progress has been made in the matter of their rehabilitation. These women are exploited and they are a means of satisfying the sex hunger of the rich people. Jagat Guru Shankarcharya has also advocated the practice of deodasis and Sati. Dr. A. Ambedkar had burnt Mnu Samriti but in Jaipur the Stachu of Mnu had been instored. This thing increases untouchability. If judiciary also indulges in such things then how can down trodden and women get justice.

Mr. Speaker Sir, I want that the people should live like brothers with love and affection. There should not be any place for untouchability and castism. With these words I support the demands of the Ministry of Home Affairs.

17.21 hrs.

#### STATEMENT BY MINISTER

#### Communal Incidents at Kanpur and Mathura in U.P.

[English]

MR. DEPUTY SPEAKER : Now, Shri Subodh Kant Sahay will make a statement. I think, this is your first statement. You are welcome.

[Translation]

SHRI MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): Mr. Deputy Speaker, Sir, it is true that this is my first statement in the House as a Minister. As a Member of this House and as a Minister, I expressing regards to all the Hon'ble Members of Parliament.

[English]

Sir, I rise to apprise this august House about eruption of communal violence in Kanpur and Mathura last week. The com-

munal trouble in Kanpur city was sparked off on 18th April following a minor road accident involving a cyclist and a scooter rider. Supporters of both persons, who belonged to different communities, collected on the spot and soon there was an altercation between the two sections of the crowd. The situation took an ugly turn some country-made bombs were hurled from a house top on a PAC truck causing minor injuries to a PAC constable and three others. There were also some incidents of arson and bomb-throwing. Six semi-pucca dwelling units were set on fire. One small shop was burnt down, and a marriage pandal was also gutted. A small temple was damaged when a bomb a hurled at it.

The police resorted to lathi charge and firing in the air to disperse the mob. Curfew was imposed in parts of two Police Stations, namely, Chamanganj and Bajerla. The situation remained under control the next day, i.e. 19th April. However, in the night of April 19/20, when the police was carrying out search operations in an affected area to flush out illicit arms, it encountered a lot of resistance. Country-made bombs and pistols were used by the residents of that area and some burning objects were thrown from house tops on the police party. The police fired several rounds to control the situation. Five persons were killed and three were injured. During the search operations, the police recovered a number of country-made bombs, pistols, knives and some quantities of inflammatory powder. 225 persons have been arrested in Kanpur so far.

The situation in Kanpur has remained generally peaceful since then. The Jamat-ul-Vida, the prayers on last Friday of the month of Ramzan, passed off peacefully. However, as a matter of precaution, intensive patrolling by police and paramilitary forces is continuing in the affected areas of Kanpur city. The curfew was relaxed today between 9.30 A.M. and 1.30 P.M.

The trouble at Mathura began on 21st April when a group of Bajrang Dal and VHP workers on its way to Virat Hindu Sammelan

[Sh. Subodh Kant Sahay]

organised by VHP at Mathura on conclusion of Dharam Jagran Yatra clashed with another group belonging to a different community. There was brick bating between the two groups and some incidents of arson also took place. Four shops were burnt down and 4 others were damaged. On mosque and one 'Mazaar' were partially damaged.

The police fired two rounds in the air and also burst some tear-gas shells to disperse the mob. The situation was brought under control.

Four criminal cases have been registered under relevant provisions of law. 12 persons were arrested. Intensives patrolling is continuing in Mathura city. No untoward incident has been reported since yesterday.

*(Interruptions)*

PROF. SAIF-UD-DIN SOZ: Sir, shall I seek a clarification?

MR. DEPUTY SPEAKER: No, not now.

*(Interruptions)*

[*Translation*]

PROF. SAIF-UD-DIN SOZ: Vishwa Hindu Parishad workers were going to Virat Hindu Sammelan. On their way, clashed took place. Were Police not aware of all this and is it a small thing to burn a mosque? I want say that when there was apprehension of clashes, the Police should have been vigilant.

[*English*]

My point is whether or not he will take not of this. We should understand as to what had happened.

[*Translation*]

MR. DEPUTY SPEAKER: Kindly listen to me We are going to discuss the Demands

for Grants for the Ministry of Home Affairs. If any one has to ask anything, he can do so during that discussion. There is no need to ask separately.

*(Interruptions)*

[*English*]

MR. DEPUTY SPEAKER: If I allow one person, then everybody will ask for clarifications.

SHRIP.R. KUMARAMANGALAM: Sir, I am not raising any question about the statement. I only want to inform you that in the morning, when Speaker was in the Chair, he was pleased to observe that he will decide on the question of Adjournment Motion tomorrow. We have filed an Adjournment Motion on the same issue. Therefore, is it possible for the matter to be raised tomorrow? *(Interruptions)*

MR. DEPUTY SPEAKER: Will you all please appreciate that we are discussing the Demands for Grants of the Home Ministry? And when we are discussing the Demands for Grants of the Home Ministry, these issues can be very well raised by you.

*(Interruptions)*

[*Translation*]

SHRI MOHAMMAD SHAFI: This Hindu Parishad is becoming uncontrolable...

*(Interruptions)*

MR. DEPUTY SPEAKER: Please be seated. Listen what I am saying.

[*English*]

Anybody who want to raise this issue as part and parcel of his speech, can very well raise it. There will be no difficulty. What I want is that you should not put any question separately...*(Interruptions)*... If I allow you, then I have to allow others also. It may become unending.

(Interruptions)

SHRI RUPCHAND PAL: Sir, I want to clarify one point. (Interruptions)

MR. DEPUTY SPEAKER: Mr. Pal, you are a very senior Member. You should understand my difficulty. It is not necessary that you have to clarify your points separately. You can discuss the same when you speak... (Interruptions)... Mr. Pal, you please understand that we are discussing the Demands for Grants of the Home Ministry. If you want to ask any question, you can ask your colleague to put that question at the time of his speech. There will not be any difficulty in that. If I allow you, then I have to allow others also. I cannot just allow you and disallow others. Now, Mr. Bhuria may speak.

17.29 hrs.

DEMANDS FOR GRANTS (GENERAL).  
1990-91

Ministry of Home Affairs-*CONTD.*

[Translation]

SHRI DILEEP SINGH BHURIA (Jhabua): Mr. Deputy Speaker, Sir, presently Demands for Grants of the Ministry of Home Affairs are being discussed. Many Hon. Members have stated several things and about this Government they have stated that it is a government with four 'pillars' and it wants to rule with the help of those four pillars. I want to say that this Government consists of 12 'pillars' and not four. In fact, there are many 'pillars' and no one knows when which of these 'pillars' may fall down. I am not fortune-teller and I do not want to forecast either.

SHRI UPENDRA NATH VERMA (Chatra): To depend on one 'pillar' is dangerous

SHRI DILEEP SINGH BHURIA: You are right. That is why I am saying this Government does not consist of four 'pillars', it

consists of twelve pillars! This Government is continuing with the help of different constituents with different ideologies.

SHRI DAU DAYAL JOSHI (Kota): You need not worry for that.

SHRI DILEEP SINGH BHURIA: Communal riots are taking place in the country today; atrocities are being committed on Harijans and Adivasis, prices are skyrocketing. The other day I was travelling by train. A woman was also travelling in that train. When I boarded the train from Delhi several people talked to me. Then that woman asked me whether we will all be able to reach Ratlam tomorrow. I asked her whether she had any doubt about that. What is happening today in the country? Somewhere trains are being burnt, somewhere bombs are being exploded. Today every passenger whether he travels by bus, by train or by aeroplane is apprehensive of some untoward happening. What I want to say is that every citizen is worried. Why it is so? There is only one reason for this and that is... (Interruptions)...

AN HON. MEMBER: Congress (I) is responsible for it.

SHRI DILEEP SINGH BHURIA: I know that Congress (I) has never indulged in sabotage. Congress (I) has always built the country, has struggled for the independence of the country and our leaders have laid down their lives for it. They are not aware of this. They have all forgotten about this.

Mr. Deputy Speaker, Sir, I have risen to tell that these power-hungry people say something in the House and they say something different outside the House. They say that Shri V.P. Singh is the Prime Minister of National Front Government just for giving green signal. Today Bhartiya Janata Party is creating confusion in the entire country about Article 370. Who is responsible for this? It is good that the Hon. Home Minister is present here. I would like to ask him as to why your National Front Government does not take some concrete decision? Effigies are being burnt all over India for abrogation of Article